SHRI R. M. HAJARNAVIS: I will certainly try to put up a statement about the salaries, house allowances, etc. (*Interruptions*) Whatever is possible I shall do, and I should like to know what is the period for which such information should be given. Is it for one year, two years or three years?

SHRI BHUPESH GUPTA: For 1962 and 1963 how much you cost in material values; moral values, that we know.

SHRI R. M. HAJARNAVIS: The bills are yet to come in by the time . . .

Mr. CHAIRMAN: I think you would b_e satisfied with 1962 information. Next question.

*574. [The questioner (Shri Surjit Singh Atwal) was absent. For answer, vide cols. 4168-4169 infra.]

INSTITUTE OF BIOCHEMISTRY AND EXPERI-MENTAL MEDICINE AT CALCUTTA

- •575. SHRI P. N. KATHJU: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that considerable capital investment has been made towards the establishment of the Institute of Biochemistry and Experimental Medicine at Calcutta;
- (b) if so, how much money has been invested there:
- (c) whether it is also a fact that a decision has been taken in regard to the shifting of this Institute to Kal-yani;
- (d) if so, what is the expenditure involved in the shifting of this Institute; and
- (e) the grounds on which the decision to shift the Institute to Kalyan! was taken?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b) About Rs. 37-162 lakhs.

to Questions

- (c) The Institute will be located partly in Calcutta, and main part in Kalyani.
- (d) Cost of developed land is about Rs. 10 lakhs. Other expenditure has not been yet worked out.
- (e) To provide more space for future expansion and prevent hazards to health likely to arise from the experimental work of the laboratory in a c:owdcd locality.
- SHRI P. N. KATHJU: May I know, Sir, on whose advice was the above decision taken, and who sanctioned this expenditure?

SHRI M. C. CHAGLA: Well. Sir. the facts themselves are eloquent that we have no other escape except to take this derision. When we started this laboratory, Sir. we did not realise the expansion that was necessary, and once that was found and it was also found that the locality was very crowded and was hazardous to the health of the people, We are moving on to tlie new quarters that the Government has acquired for us. But I would assure my friend that this i« not going to be wasted; part of the laboratory will c'ontinue theTe; and there are other institutes which can be located there. Perhaps my hon. friend is thinking of waste of public funds. There is going to be no waste of public funds.

SHRI P. N. KATHJU: May I know, Sir, who is Director of this Institute and whether h_e was consulted in this matter, or was it he who initiated this proposal? If not, did he oppose it?

SHRI M. C. CHAGLA: Well, Sir, I am not in a position to give the name of the Director, nor am I aware of the fact as to whether he was opposed to this, or not, but if my hon. friend wants it, I will give him the information if he will kindly write to me.

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SHRI P. N. KATHJU: I thought you had this information. I would very much like to know also what the age of this Director is, and whether it is true or not that the superannuation age for retirement of officers in the C.S.I.R. is sixty?

SHRI M. C. CHAGLA: That is the normal age, Sir—sixty. I did not quite follow the question.

SHRI P. N. KATHJU: The superannuation age for retirement of officers is sixty. I would very much like to know what the age of the Director is.

SHRI M. C. CHAGLA: Well, Sir, . . .

MR. CHAIRMAN: When he does not know the name of the Director, how can he. give you the age of the Director?

SHRI M. C. CHAGLA: 1 am sorry I do not have all these details with me presently.

(Interruptions)

MR. CHAIRMAN: He does not know the age and so he i_3 unable to reply to the question.

Shri M. C. CHAGLA: But I will certainly giv_e" the information if he kindly writes to me.

INDIAN ECONOMIC AND STATISTICAL SERVICES

•576. SHRI M. S. GURUPADA SWAMY: Will the Minister of Home Affairs be pleased to state:

- (a) whether Government have since constituted the Indian Economic Service and the Indian Statistical Service; and
- (b) whether selections for appointment to these Services have been made by the Union Public Service Commission?

THE MINISTER OF STATE IN THS MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) and (b) The rules for the two Services have been notified and selections for appointments to these Services at the initial constitution have also been made by the Union Public Service Commission.

SHRI M. S. GURUPADA SWAMY: May I ask, Sir, (a) whether these Services have been constituted only in name and they are not functioning and (b) whether the selected candidates have not been posted to various places even though the selections were made over a year ago?

SHRI R. M. HAJARNAVIS: The appointments have not been notified, nor have they come into effect.

SHRI M. S. GURUPADA SWAMY: May I know, Sir, whether the selections were made a year ago and, if so, why they have not been posted to various places?

SHRI R. M. HAJARNAVIS: As I said, the appointments have not been made. The selections were made some time back, but certain questions are being examined, and some of the questions which are being considered are, whether reservation for members of Scheduled Castes and Scheduled Tribes should be made at the time of the initial constitution, whether the officers selected for appointment at the initial constitution should be appointed on probation or not, and then, the Director, Central Statistical Organisation has suggested certain amendments to the rules, and that also is under consideration

SHRI M. S. GURUPADA SWAMY: Is it not a fact that a list was prepared in the past of certain personnel for being posted to various places? Is it correct or incorrect? I want to know. Secondly, I would like to know whether certain junior officers are being posted. Or have they already been posted?